

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 20 of 1995

Tuesday this the 31st day of January, 1995.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

K. P. Muraleedhar,
(Ex Rest Giver Station Master)
Southern Railway, Mysore Division,
Kunnappilli, Thiruvankulam PO.
Ernakulam District.

... Applicant

(By Advocate Mr. T.C.Govindaswamy)

Vs.

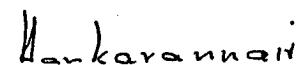
1. Union of India through the
General Manager, Southern Railway
Park Town PO, Madras.3.
2. Chief Operating Manager,
Headquarters Office,
Southern Railway, Park Town PO,
Madras.3.
3. Assistant Personnel Officer,
Headquarters Office, Personnel Branch,
Southern Railway, Park Town PO,
Madras.3.
4. Divisional Railway Manager (Personnel)
Southern Railway, Mysore. ... Respondents

(By Advocate Mr. Thomas Mathew Nellimootil)

O R D E R

Applicant challenges A-2 order by which the
penalty imposed on him was varied. Respondents have
filed a statement to the effect that A-2 has been
withdrawn. In view of this nothing survives for con-
sideration and the application is dismissed. No costs.

Dated 31st day of January, 1995.



CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

List Of Annexures

Annexure A2: A true photocopy of the letter No.P(A) 94/Y/62 dated 2-12-94 issued by the 3rd respondent